

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 27 of 2013**

**Dated: 19<sup>th</sup> November, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Punjab State Transmission  
Corporation Ltd.**

...

**Appellant(s)**

**Versus**

**Punjab State Electricity  
Regulatory Commission & Anr.**

...

**Respondent(s)**

**Counsel for the Appellant(s)**

:

**Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s)**

:

**Mr. Sakesh Kumar  
Mr. Praveen Kumar Singla (Rep)  
of R-1**

**ORDER**

We have heard the learned counsel for the parties.

Learned counsel for the appellant is directed to file an affidavit regarding lax liability of the transmission licensee latest by 30<sup>th</sup> November, 2013.

Judgment is reserved.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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